

"Jhupri" dwellers at Andaman and Nicobar Islands

1318. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to remove unauthorised "jhupri" dwellers at Andaman and Nicobar Islands; and

(b) if so, total number of 'jhupri' dwellers poor families to be affected?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) The Government have no immediate plan to remove unauthorised "Jhupris" in Andaman and Nicobar Islands. However, the 'Jhupris' being illegal encroachments on Government land are liable to be removed any time under the provisions of the Andaman and Nicobar Islands Land Revenue and Land Reforms Regulation, 1966. Despite legal provision in deserving cases, when unauthorised occupants are removed, an endeavour would be made to allot to them house-sites subject to availability of land.

(b) The Andaman and Nicobar Administration have not maintained any statistical record about the number of such 'jhupris'.

Missing of D.T.C. bus from Shahdara Depot

1319. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a DTC bus was found missing from Shahdara Depot, Delhi in the first week of April, 1977;

(b) if so, whether the bus has been traced out; and

(c) whether any arrest has been made in this connection?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

Researches at Nuclear Power Research Station at Kalpakkam

1320. SHRI A. BALA PAJANOR: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the precise scope of the researches carried out at the nuclear power research station at Kalpakkam;

(b) whether similar researches are carried out at other parts of India;

(c) if so, steps taken to ensure against overlapping and duplication of efforts; and

(d) the achievements made so far by the research station?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Reactor Research Centre incorporating the Fast Breeder Test Reactor and associated research facilities under construction at Kalpakkam, Tamil Nadu is planned for research and development of technology for the establishment of fast breeder reactor nuclear power stations.

(b) No, Sir.

(c) The question does not arise.

(d) The Fast Breeder Test Reactor is under construction.

Monthly Income of D.T.C.

1321. DR. MURLI MANOHAR JOSHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the monthly income of D.T.C. each month during 1974-75, 1975-76 and 1976-77;

(b) the average number of buses on roads in Delhi during each of the months during the above period;

(c) the average number of buses plying on inter-State routes each month during the above period and average earnings from each bus; and

(d) the loans/grants given by Government to the D.T.C. during each of the above three years?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-475/77].

(d) No grant was given during the three years. Details of loans sanctioned are as under:—

	1974-75	1975-76	1976-77
	(Rs. in lakhs)		
(i) Loans for Capital expenditure.	792	30	150
(ii) Loans for Ways and Means support.	685	500	80

‘हिन्दुस्तान समाचार’ का ‘समाचार’ में विलय हो जाने के बाद कर्मचारियों और संवाददाताओं की सेवाओं का समाप्त किया जाना

1322. श्री राघव जी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) प्राप्त स्थिति के दौरान ‘हिन्दुस्तान समाचार’ का ‘समाचार’ में विलय किए जाने के उपरान्त कितने कर्मचारियों और संवाददाताओं (वैतनिक और अवैतनिक) की सेवा समाप्त कर दी गई थी;

(ख) उनकी नौकरी समाप्त किए जाने के क्या कारण हैं, और

(ग) जिन लोगों को नौकरी से हटाया गया है, उन्हें नौकरी पर पुनः रखने के बारे में सरकार की क्या नीति है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शहाबाजी): (क) से (ग). ‘हिन्दुस्तान समाचार’ में किसी भी स्थायी कर्मचारी की सेवा समाप्त नहीं की गई थी। तथापि, जिला का 285 अग्रकालिक अवैतनिक संवाददाताओं की सेवा “समाचार” द्वारा समाप्त की गई थी। सरकार ने “समाचार” को अलाह दी है कि वह इन मामलों का परीक्षण करे।

Expansion of Bata and other Shoe Manufacturing Companies

1323. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that big shoe manufacturing units are displacing lakhs of shoe makers;

(b) whether Government are thinking of preventing further expansion of Bata and other big shoe manufacturers; and

(c) if so, facts thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) to (c). Under the existing policy of Government, the Leather Footwear industry is reserved for development in the small sector only. Applications for expansion of existing units as well as for setting up of new units in the organised sector are considered exclusively for export development. Earlier, an export obligation of 75 per cent was being stipulated in respect of expansion as well as new units in the organised sector. Presently, however, approvals are accorded only on the basis of a 100 per cent export obligation (subject to rejections, not exceeding 5 per cent being sold domestically).